

- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The Central Government has transferred seven cases related to targeted killings/attempted murders in Punjab to the National Investigation Agency.

Rohingya muslims in the country

1805. SHRI A. VIJAYAKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) The number of Rohingya Muslims present in the country;
- (b) whether Government is aware that some people are providing illegal accommodation and giving Government scheme cards to Rohingya Muslims; and
- (c) if so, the action taken against those providing help to Rohingyas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The entry of illegal migrants is clandestine and surreptitious and therefore accurate figures are not available on the number of such illegal migrants. As per an estimate, the figure could be around 40000. However, segregated religion-wise data is not maintained centrally.

(b) and (c) No specific reports have been received by the Central Government regarding some people providing illegal accommodation to Rohingyas. However, certain instances of some Rohingyas having obtained Aadhaar Card, PAN Card, Voter Card etc. through fraudulent means have been reported. As and when such instances are detected, the State Governments/UT Administrations and other authorities concerned take necessary action for cancellation of such documents along with such other appropriate steps as mandated by the provisions of the law.

Dedicating thirty per cent of police personnel for operations against Maoists

1806. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the States were asked to dedicate at least thirty per cent local police personnel to participate in operations against Maoists with the Central forces;

(b) whether it is also a fact that many State Governments had expressed their inability to provide such huge component of police force due to shortage of manpower; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes Sir. States have been asked to provide at least one-third local police personnel to participate in operation against Maoists with the Central forces. However, there is variation based on the nature and level of operations and availability of forces.

E-integrating police stations through CCTNS

1807. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the much delayed Crime and Criminal Tracking Network and Systems (CCTNS) that seeks to e-integrate the country's 15,000 police stations and create a national crime and criminal database has been rolled out nationally;

(b) whether it is also a fact that as many as 13,775 of the total 15,398 police stations across the country are now entering 100 per cent data into the CCTNS software; and

(c) whether it is also a fact that it is a big step towards digitization and integration of crime and criminal records?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) 15023 Police Stations out of 15580 Police Stations under the Crime and Criminal Tracking and Network System (CCTNS) are using CCTNS Core Application Software across the country for the purpose of entering crime and criminal data and transmitting the data to the State Data Center and finally to the National Data Center. 14667 Police Stations *i.e.* 94.13% of the Police Stations covered are entering 100% FIR through CCTNS. A total number of 12.81 crore current and historical records are available in the system.

NCRB data on crimes in Delhi

1808. SHRI RAJEEV SHUKLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware about the recent NCRB data regarding increase in incidents of crimes in Delhi;